

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
Court No. 2  
CAUSE LIST**

**DATE: 01<sup>st</sup> October, 2014  
Time: 10:30AM**

**HON'BLE MR JUSTICE Dr. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Original Application No. 179/2014.	Rashtra Kishan Brigade Vs. State of U.P.& Ors.	Mr. R. Venkataraman, Adesh Kr. & Senthil Advs. For the Applicant.	
2.	Original Application No.181/2014.	Virendra Kumar Vs. Superintending Engineer, H.P. State Electricity Board Ltd., Saproon Solan & Ors.	Mr. Virendra Kumar Applicant in Person.	
3.	Original Application No.182/2014.	Sanjay Hindwan Vs. State of H.P.Ors.	Mr. Sanjay Hindwan, Applicant in Person.	
4.	Original Application No.188/2014.	Toxics Links Vs. U.O.I & Ors	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Applicant.	
<b>FOR COMPLETION OF PLEADINGS</b>				
5.	Original Application No.125/2013 & M.A.No.869/2013	Rameshwar Singh Vs. State of U.P. & Ors.	Mr. Mr. Rahul Choudhary, Adv. For Applicant Ms. Raman Yadav, Adv. For R – 1, 2 & 5. Mr. Daleep K. Dhayani, Adv. For R-3. Mr. Avijit Bhushan, Adv. For R-4 & 6. Mr. M.P. Sahay, Adv. & Mr. Vikas Malhotra, Adv. for R-7.	
<b>FOR HEARING</b>				
6.	Original Application No. 10/2014 & M.A.455/2014	Pavit Singh V/s The State of NCT Of Delhi & Ors	Ms. Richa Relhan, Adv. For Applicant Mr. Yogesh Saini, & Mr.V.K.Tandon Advs. for R-1, 2, 3, 4 & 6. Mr. A.P.Singh, Adv. With Mr. Gaurang Kanth, Adv. For R-5. Mr. Mukesh Verma and Mr. Vikram, Advs. for intervener	

7.	Original Application No.112/2014.	Parvan Doob Kshetra Hitkari Avam Jungle Bachao Samiti Vs. State of Rajasthan & Ors	Mr. Rahul Choudhary, Adv. For the Applicant. Mr. S.S. Shamsbery, AAG & Mr. Varun Punia, Mr. Aditya Sharma, Advs. For R-1 & 3. Mr. Vishwendra Verma, Adv. For R-2. Mr. Aditya Sharma, Adv., for R-4.	
8.	Original Application No. 101/2014.	Sobha Singh & Ors. Vs. State of Punjab & Ors.	Mr. Manish Kumar, Adv. For the Applicants. Mr. Anil Soni, AAG, For R-1, 2&4. Mr. Shubham Bhalla, Adv. For R-5 Ms. P. Batra Singh, Adv. for MoEF for R-6.	
9.	Appeal No. 39/2014 & M.A.No.330/2014.	Sh. Vikas Jain Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra, & Ms. Sweta Priyadarshini Advs. For the Appellant. Mr. Narender Pal singh Adv., Adv. For Respondent-1. Mr. Abhishek, Adv. with Mr. S.L. Gundli, Sr. Law Officer For CPCB.	
10.	Appeal No. 38/2014 & M.A.No.332/2014.	Sh. Mukesh Singhal Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra, & Ms. Sweta Priyadarshini Advs. For the Appellant. Mr. Narender Pal singh Adv., Adv. For Respondent-1. Mr. Abhishek, Adv. with Mr. S.L. Gundli, Sr. Law Officer For CPCB	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)